OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

No. 28 2 18 TIS HAZARI COURTS: DELHI
No. 28 2 18 TIS HAZARI COURTS: DELHI
Dated Delhi the 18/10/25

Copy forwarded for information and necessary compliance to :-

- 1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
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Officer-In-charge (Judicial Branch)/ District Judge (Commercial Court)-05 For Principal District & Sessions Judge (West)

Rajesh Kumar Singh

D.H.J.S

Director (Academics)/ Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi) Sector-14, Dwarka, New Delhi-110078 011-20892191, 011-28036502 (O) Email: dja@nic.in

DJA/Trg./JO-24/Cyber Crimes/1985/2025

13th October, 2025

To

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC

2. The Ld. Principal District & Sessions Judge, New Delhi, PHC

3. The Ld. Principal District & Sessions Judge, East, KKD

4. The Ld. Principal District & Sessions Judge, North-West, Rohini

5. The Ld. Principal District & Sessions Judge, South, Saket

6. The Ld. Principal District & Sessions Judge, North-East, KKD

7. The Ld. Principal District & Sessions Judge, North, Rohini

8. The Ld. Principal District & Sessions Judge, Shahdara, KKD

9. The Ld. Principal District & Sessions Judge, South-West, Dwarka

10 The Ld. Principal District & Sessions Judge, West, THC

11. The Ld. Principal District & Sessions Judge, South-East, Saket

12. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RADC

13. The Ld. Principal Judge, Family Court (HQs), South-West, Dwarka, New Delhi.

Orientation Course on Different Dimensions of Cyber Crimes for Mixed Group of DHJS & DJS Officers.

Respected Sir/Madam,

As per the approved Training Calendar for the year 2025, the Delhi Judicial Academy shall be conducting an 'Orientation Course on Different Dimensions of Cyber Crimes' for Mixed Group of DHJS & DJS Officers on 01st November, 2025 at the Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated in due course.

It is requested that nominated Judicial Officers posted in your district/ under your control, may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ./G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. along with documentary proof.

The nominated Judicial Officers may kindly be advised not to list any judicial work for 01st November, 2025, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards.

Yours faithfully,

Encl.: As above

(Rajesh Kumar Singh)

Nomination List for Orientation Course on Different Dimensions of Cyber Crimes for mixed group of DHJS & DJS Officers

on

01st November, 2025

SI. No.	Name of Officer	Present Posting	No	District	Place of Posting				
	DHJS								
1	Mr. Rajeev Bansal	Member Secretary		i -	DSLSA				
2	Mr. Lal Singh	District Judge (Commercial Court)	ī	South-East	Saket				
3	Mr. Sanjeev Kr. Malhotra	District Judge (Commercial Court)	8	Central	THC				
4	Ms. Kiran bansal	District Judge (Commercial Court)	2	Shahdara	KKD				
5	Ms. Ravinder Bedi	District Judge (Commercial Court)	12	Central	THC				
6	Mr. Shailender Malik	Special Judge (PC Act) (CBI)	21		Rouse Avenue				
7	Mr. Gautam Manan	POIT	2	î	Rouse Avenue				
8	Mr. Devendra Kumar Sharma	District Judge (Commercial Court)	3	Central	THC				
9	Mr. Sonu Agnihotri	District Judge	4	East	KKD				
10	Mr. Ajay Garg	ASJ (FTC) (POCSO)		South	Saket				
11	Ms. Gomati Manocha	District Judge	2	North-East	KKD				
12	Ms. Neha	ASJ	6	New Delhi	PHC				
13	Mr. Virender Kumar Kharta	ASJ (FTC)	2	Central	THC				
14	Mr. Kumar Rajat	ASJ	7	Shahdara	KKD				
15	Mr. Dinesh Kumar	ASJ (SC-POCSO)	_	South.	Saket				
16	Ms. Aanchal	District Judge	3	North	Rohini				
17	Dr. Pankaj Sharma	PO MACT	2	Central	THC				
-18	Mr. Vishal Pahuja	ASJ (SC-RC)	1	West	THC				
19	Mr. Pawan Kumar	ASJ (SC-RC)	6	South					
20	Mr. Ankur Jain-II	District Judge	2	Shahdara	Saket				
21	Mr. Shiv Kumar	District Judge District Judge	2		KKD				
22	Dr. Yadvender Singh	District Judge District Judge	2	West	THC				
23	Mr. Anil kumar paswan	District Judge District Judge	7	South	Saket				
24	Mr. Manoj Kumar Sharma	District Judge District Judge	- 2	South-East	Saket				
25	Mr. Deepanker Mohan	District Judge District Judge	7	West	THC				
26	Mr. Ashish Rastogi		4	Shahdara	KKD				
27	Mr. Sudeep Raj Saini	ASJ-cum-ASJ (Electricity) PO MACT	5	East	KKD				
28	Ms. Riya Guha		2	South-West	Dwarka				
29	Ms. Babita Puniya	Judge, Family Court	3	Shahdara	KKD				
30	Ms. Goma Dabas Gupta	ASJ (FTSC) (POCSO)	2	West	THC				
31	Mr. Hem Singh	District Judge	6	West	THC				
32	Mr. Gauray	District Judge		East	KKD				
33	Mr. Vaibhav Mehta	District Judge	1	Shahdara	KKD				
34	Ms. Swati Sharma	Promotee DHJS			4000 4000				
24	ivis. Swall Sharma	Promotee DHJS							
35	Me Nactu Naccu	DJS		15/65 25/65					
36	Ms. Neetu Nagar	ACJM	6		Rouse Avenue				
20	Ms. Shruti Chaudhary	JSCC-cum-ASCJ-cum-GJ	2	West	THC				

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
37	Mr. Paras Dalal	ACJM	1		Rouse Avenue
38	Mr. AJAY SINGH PARIHAR	ACJ-cum-CCJ-ARC		North	Rohini
39	Ms. Gita	JM First Class (Mahila Court)	4	Central	THC
40	Ms. Apoorva Rana	JM First Class (Mahila Court)	3	South-West	Dwarka
41	Ms. Deeksha Sethi	JM First Class	8	South-West	Dwarka
42	Ms. Richika Tyagi	DJS Officer		Central	THC
43	Mr. Ompal Shokeen	Full Time Secretary, DLSA		East	KKD
44	Mr. Akhil Malik	JM First Class	2	Shahdara	KKD
45	Mr. Ankit Karan Singh	JM First Class	8	West	THC
46	Ms. Devanshi Janmeja	JM First Class	4	South-East	Saket
47	Ms. Disha Singh	JM First Class (Mahila Court)	2	North	Rohini
48	Ms. Neha Goel	JM First Class (Mahila Court)	2	North-West	Rohini
49	Ms. Kanika Handa	JM First Class (NI Act)	4	South-East	Saket
50	Ms. Nandini Garg	JM First Class (Digital Traffic Court)		South-East	Saket
51	Ms. Vidushi Garg	JM First Class (Digital Traffic Court)		New Delhi	PHC
52	Ms. Kamaldeep Kaur	JM First Class (Digital Traffic Court)		South	Saket
53	Mr. Rangat Ghirra	Relieving JMFC/Civil Judge		Central	THC
54	Mr. Bhagwat Prasad Meena	Relieving JMFC/Civil Judge		Central	THC

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